

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

O.A.NO./239/91

~~T.A.NO.~~

DATE OF DECISION 22/7/1998

M.G.Saravaiya Petitioner

Mr.J.D.Ajmera Advocate for the Petitioner [s]
Versus

Union of India & ors. Respondent

Mr.Y.N.Ravani Advocate for the Respondent [s]

Mrs.P.Safaya

CORAM

The Hon'ble Mr. V.Radhakrishnan Member (A)

The Hon'ble Mr. P.C.Kannan Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

(5)

Mangabhai G Saravaiya
aged-43, Occ: Service,
Add: Regional Passport Office,
Ashram Road,
Ahmedabad.

...Applicant

Advocate Mr. J.D. Ajmera

versus

1. Union of India, Through :
The Secretary to
Govt. of India, Ministry
of External Affairs,
South Block,
General Secretariat
New Delhi.
2. Chief Passport Officer,
Ministry of External Affairs,
Patiala House, Tilak Marg,
New Delhi.
3. Mr. C.N. Vasudevan or his
successor in office,
Regional Passport Office,
Neptune Tower,
Ashram Road,
Ahmedabad.
4. Mr. N.C. Mazumdar,
Superintendent,
Rani Bagan, Nr. Wireless,
Basistha Road, 3rd bye lane,
Regional Passport Office,
Gauhati.
5. Mr. U.S. Lingwal,
Regional Passport Office,
Patiala House,
New Delhi.
6. Robert Rathanam,
Superintendent,
Passport Office,
Panji.

.. Respondents

Advocate Mr. Y.N. Ravani
Mrs. P. Safaya

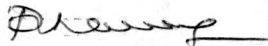
ORAL ORDER

O.A.239/91

Date: 22/7/1998

Per Hon'ble Mr.V.Radhakrishnan Member (A)

None present for the applicant even today.
The matter is dismissed for default for non-prosecution.
No order as to costs.



(P.C.Kannan)
Member (J)



(V.Radhakrishnan)
Member (A)

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